

LOK SABHA

UNSTARRED QUESTION NO.1569
TO BE ANSWERED ON 10th February, 2022

Pilferage of Petrol

†1569. SHRI HAJI FAZLUR REHMAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware of the incidents of pilferage of petrol from petrol-lines;
- (b) if so, the details thereof;
- (c) whether the Government has suffered loss in revenue due to such incidents of pilferage of petrol from IOCL pipeline reported from district Saharanpur, Uttar Pradesh;
- (d) if so, the details thereof;
- (e) whether the involvement of the Government officials has been found in the Saharanpur incident; and
- (f) if so, the action taken by the Government in this regard?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालयमें राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) and (b) : Yes, Sir. There have been instances of tampering with oil pipelines of Public Sector Units with the intention of pilferage of petroleum products. Companies have informed that Supervisory Control and Data Acquisition System (SCADA) have been

installed for effective online monitoring and controlling of operational parameters like flow and pressure of cross-country pipelines. The leak detection system of SCADA detects leak spot and extent of leak in case of pipeline failure/leakage/pilferage and provides a robust system for reporting of all such incidents from pipelines including pilferage.

(c) and (d):IOCL has reported that the revenue loss and products loss are Rs. 8,25,305.88 and 9.417 KL respectively due to incident of pilferage of petroleum products which occurred in the month of November, 2021 from its pipeline in Saharanpur District in Uttar Pradesh.

(e) and (f) : No, Sir.
